## GOVERNMENT OF INDIA DEFENCE LOK SABHA

STARRED QUESTION NO:165 ANSWERED ON:18.07.2014 AIRCRAFT CRASHES Mohammed Shri Faizal P.P.

## Will the Minister of DEFENCE be pleased to state:

(a) the number of helicopters and fighter aircraft including Mirage of the armed forces crashed during each of the last three years and the current year;

(b) the total number of personnel including civilians injured or lost their lives in these crashes;

(c) whether the Government has conducted any investigation to find out reasons behind these crashes and if so, the details thereof; and

(d) the preventive measures taken by the Government to check recurrence of air crashes?

## Answer

## MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 165 FOR ANSWER ON 18.7.2014

(a) & (b): The number of helicopters and fighter aircraft of the armed forces crashed during each of the last three years and the current year (upto 16.07.2014) and the total number of service personnel killed and civilians injured or lost their lives in these crashes is tabulated below:

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Year Fighter Helicopter Total Service Civilians

aircraft Personnel killed/

killed injured

2011-12 9 4 13 7 1/1

2012-13 4 5 9 15 -

2013-14 5 2 7 1 -

2014-15 1 0 1 1 -
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The above accidents include 02 Mirage aircraft crashed during 2011-12.

Apart from this, during Special Operations in aid to Civil and Military agencies, two helicopters of IAF were destroyed in which 05 IAF personnel and 15 civilian / paramilitary personnel were killed. Such Special operations are not included in the statistics maintained for aircraft accidents.

(c) & (d): Every accident/ incident is thoroughly investigated by a Court / Board of Inquiry and the recommendations of all the completed Court / Board of Inquiry have been implemented. Armed forces have taken various preventive measures like invigoration of Aviation Safety Organisation, streamlining of accident reporting procedure, analytical studies and quality audits of the aircraft fleets to identify vulnerable areas to reduce aircraft accidents. Also, accident prevention programmes have been given an added thrust to identify risk prone / hazardous areas specific to the aircraft fleets and operational environment to ensure safe practices / procedures.